

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

23


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/571/ (IB)/2017
NAME OF THE PETITIONER(S) : CHENNAI FERROUS INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : RV STEELS AND POWER PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	KUMAR PAL R CITOPRA SANDEEP KUMAR	Operational Creditor.	
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ORDER

Counsel for petitioner present and filed an affidavit showing proof of sending notice to the respondent informing the date of adjournment, i.e. 18.09.2017 as they could not file the same due to technical failure of the server. Respondent called absent. Counsel for petitioner is directed to send a fresh notice to the respondent for their appearance and for making submissions. Time extended at request. Put up on 25.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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